

35

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 9/441/NCLT/AHM/2018**


Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018**

Name of the Company: Tanmay Trivedi.

Section of the Companies Act: Section 441 r/w 244(1A) of the Companies Act,  
2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. Jaymeen Trivedi PCS Petitioner 

2.

**ORDER**

Learned PCS Mr. Jaymeen Trivedi present for Petitioners.

Proof of service of notice of date of hearing on ROC filed.

List the matter on 13.03.2018.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 28th day of February, 2018.